

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/12/2023
NAME OF THE COMPANY	Wisdom Resorts Pvt Ltd and 2 others
NAME OF THE PETITIONER(S)	Mrs. Prameela Pogula
NAME OF THE RESPONDENT(S)	Wisdom Resorts Pvt Ltd and 2 others
UNDER SECTION	u/s 97 of Companies, Act

ORDER

Present: Ld. Counsel Mr. Naresh Kumar Sangam for the Petitioner.
Ld. Counsel Ms. Aishwarya for the Respondent.

For filing rejoinder, **matter is adjourned to 05.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)